

(d) the steps being taken to counter the general feeling in the country that such officers constitute a threat to the financial integrity and interests of the country;

(e) the particulars of officers belonging to IAS and IFS presently serving in World Bank and IMF; and

(f) the steps being taken to ensure that such sensitive job assignments are not accepted by senior officers and those belonging to important service cadres of Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBA-

IAH) : (a) to (c) The information is being collected and will be laid on the table of the House as soon as possible.

(d) Government do not think that the posting of such officers in Finance Ministry constitutes such a threat.

(e) The requisite information is given in the statement attached.

(f) In view of (d) above and in view of fact that India is a member of the World Bank as well as IMF, it is not considered necessary to prevent senior officers and those belonging to important service cadres of the Central Government from accepting jobs in World Bank and IMF.

Statement

Sl. No.	Name of the Officer	Service	Post held
1	2	3	4
1.	Shri K.K. Sehgal	IAS (AP : 73)	Investment Officer, International Finance Corporation.
2.	Shri Vineet Nayyar	IAS (HY : 61)	Energy Economist IBRD, Washington.
3.	Shri J. Shivakumar	IAS (TN : 61)	Financial Analyst Eastern Africa Projects, Department, IBRD, Washington.
4.	Shri K.C. Sivaramakrishna	IAS (WB : 58)	Urban Management Adviser, Urban Development Department, World Bank.

Setting up of Paper Mills in 1982-83

5071. SHRI HARIHAR SOREN : Will the Minister of INDUSTRY AND STEEL AND MINES be pleased to state :

(a) whether Government have a proposal to set up some paper Mills in 1982-83;

(b) if so, the number of Paper Mills which are proposed to be set up by Government and private sectors;

(c) the name of the States where those Paper Mills are going to be located; and

(d) the progress made so far in this regard?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b) M/s. Hindustan Paper Corporation Ltd., a Public Sector Undertaking and M/s Mysore Paper Mills

a State Government Undertaking are actively engaged in, setting up 3 integrated Pulp and Paper Mills in the Public Sector as under :

(1) Nagaland Paper & Pulp Project (under H.P.C.) with an annual licensed capacity of 33,000 tonnes per annum of Writing & Printing Paper, Wrapping and Packing Paper.

(2) Kerala Newsprint Project (under H.P.C.) with an annual licensed capacity of 80,000 tonnes of Newsprint.

(3) Mysore Paper Mills (State Government Undertaking) with an annual licensed capacity of 75,000 tonnes of Newsprint and Writing & Printing Paper of 37,000 tonnes.

Around 33 Paper Mills in the Private Sector are expected to commence production by 1982-83.

(c) The States in which the Paper Mills are to be located are Punjab, Gujarat, Tamil Nadu, Andhra Pradesh, Haryana, Karnataka, Rajasthan, Maharashtra, Uttar Pradesh, West Bengal, Nagaland and Kerala.

(d) The Nagaland Pulp and Paper Project commenced production earlier in the year while M/s. Mysore Paper Mills and Kerala Newsprint Project have commenced trial production and are expected to commence commercial production within a few months time. The units in the private sector are at various stages of implementation and are expected to be completed by 1982-83.

Report of High Power Committee for Minorities.

5072. SHRI G.M. BANATWALA : Will the Minister of HOME AFFAIRS be pleased to state :—

(a) whether the High Power Committee for Minorities under the Chairmanship of Dr. Gopal Singh has submitted any report to Government;

(b) if so, when and the recommendations made by the Committee; the details of decisions and action taken by Government thereon; and

(c) if not, the progress made in the work and the time by which the report is likely to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The Government have set up a High Power Panel for Minorities, Scheduled Castes, Scheduled Tribes and Other Weaker Sections under the Chairmanship of Dr. Gopal Singh. The Panel had submitted an interim report to Government on 31st January, 1981. It was agreed in consultation with the Panel that no action need be taken for the present on the interim report and that the Panel's final report should be awaited. The Panel are now finalising their report and have been requested to submit the same by the end of December, 1982.

Allotment of Separate code Numbers by R.P.F. Commissioner, Bihar

5073. SHRI R. P. YADAV :

SHRI RAJESH KUMAR SINGH :

Will the Minister of LABOUR be pleased to state :

(a) whether the Regional Provident Fund Commissioner, Bihar, Patna is allotting separate code Nos. to some of the contractors of TISCO, TELCO etc. under section 1(4) of the Employees Provident Fund and Miscellaneous Provisions Act, 1952 though they are very well coverable under section 1(3) (a) and 1(3) (b) of the aforesaid Act;

(b) if so, how many such contractors with full details thereof have been brought under the aforesaid Act u/s 1(4) for the last three years and whether the Regional Provident Fund Commissioner has enquired himself about the coverability of these contractors u/s. 1(3)(a) and 1(3)(b);

(c) whether Government of India have been requested to issue Gazettee notification as required and whether full compliance have been secured ?